

TO BE PUBLISHED IN PART-I, SECTION - 2 OF THE GAZETTE OF INDIA

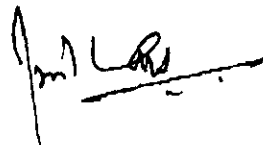
Government of India
Ministry of Finance
Department of Revenue
(Central Board of Direct Taxes)

New Delhi, the 6th July, 2016
15 Ashadha 1938 (SAKA)

NOTIFICATION

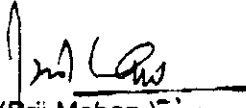
No. 15: The following Assistant Commissioners of Income Tax (Junior Scale) are, hereby, appointed to officiate as Deputy Commissioner of Income Tax (Senior Time Scale) in the Pay Scale of Rs. 15,600-39,000/- (Plus Grade Pay of Rs. 6,600/- in pay Band-3) with immediate effect or from the date of assumption of charge, whichever is later:-

S.No	Name of the Officer	Civil Code	Date of joining in Group A
1.	A.K. BHATIA	08511	10.11.2008
2.	VIDYASAGAR S UBALE	11503	28.03.2012
3.	ARVIND KUMAR BANSAL	11510	28.03.2012
4.	GIRISH KUMAR KOHLI	11511	28.03.2012
5.	SANJAY KUMAR NARGAS	11515	28.03.2012
6.	NIHAR RANJAN SAMAL	11519	28.03.2012
7.	YOGESH KUMAR NAYYAR	11523	28.03.2012
8.	S.EASHWAR	11526	28.03.2012
9.	LALIT KISHORE	11528	28.03.2012
10.	NAGABHUSHANA M	11533	28.03.2012
11.	SAJIT KUMAR P	11534	28.03.2012
12.	SIVAPRASAD REDDY H	11538	28.03.2012
13.	RAJESH KUMAR GUPTA	11542	28.03.2012
14.	BANJUL BARTHAKUR	11545	28.03.2012
15.	NIBEDITA GUPTA	11549	28.03.2012
16.	UMESH KUMAR	11551	28.03.2012
17.	AJAY KUMAR ARORA	11551A	28.03.2012
18.	DALJIT SINGH	11557	28.03.2012
19.	DHARAM VIR	11558	28.03.2012
20.	PHILIPS VARGHESE	11566	28.03.2012
21.	INDIRA RAGHUVIR ADAKIL	11567	28.03.2012
22.	UMESH KUMAR	11572	28.03.2012
23.	RADHEY SHYAM JAISWAL	11574	28.03.2012
24.	SHER SINGH	11577	28.03.2012
25.	NARESH CHANDRA	11579	28.03.2012
26.	NAIR RESHMA REGHUNATHAN	11004	19.12.2011
27.	PRABHU DESAI ADITYA DIVAKAR	11016	19.12.2011



28	HEMANT SURESH SHIRSAT	11036	19.12.2011
29	S B R KUMAR LAGHIMSETTI	11097	19.12.2011
30	PRABHAKAR C	11107	19.12.2011
31	MR. BALATHOTY SUNIL KUMAR	11130	19.12.2011

2. Hindi Version of this Notification will follow.


(Brij Mohan) 06/07/2016

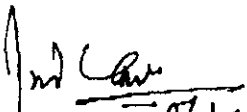
Under Secretary to the Government of India

To
The Manager,
Govt. of India Press,
Faridabad, Haryana.

F. No. A-23012/2/2016-Ad.VI

Copy to:-

1. Officers concerned.
2. All Principal Chief Commissioner of Income Tax / Principal Director General of Income Tax.
3. The Under Secretary, UPSC, Dholpur House, New Delhi for information.\
4. Principal DGIT (HRD), Vasant Kunj, New Delhi.
5. Principal Chief Controller of Accounts, CBDT, New Delhi.
6. Zonal Accounts Officer, CBDT C/o Pr. CCIT concerned.
7. PSs to FM / MOS (Finance) /Secretary (Revenue)/ AS (R) / Chairman, CBDT / Members, CBDT / JS (Admn.), CBDT / JS (R) .
8. Hindi Section for Hindi Version
9. Secretary General, IRS Association/ ITGOA/ Income Tax Employees Federation (ITEF)/ All India Income Tax SC & ST Employees Welfare Association.
10. Web Manager for hosting this Notification on the www.irsofficersonline.gov.in and www.inocmetax.gov.in website.
11. Principal Commissioner of Income Tax (Media &TP) and Official Spokesperson, CBDT, North Block, New Delhi.
12. Data Base Cell, CBDT, Jhandewalan Extension, New Delhi.


(Brij Mohan) 06/07/2016

Under Secretary to the Govt. of India